

non-official Directors to the Board of Banks and All India financing institutions.

(b) if so, the public sector Banks and All India financing institution which have non-official Directors from Orissa; and

(c) the steps taken to give greater representation to Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a), (b) and (c) Appointment of non-official Directors on the Boards of nationalised banks are made in accordance with the criteria for selection and procedure laid down under Clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 and 1980. Likewise, the nomination of Directors on the Boards of Financial Institutions are made in accordance with the provisions contained in the respective Acts. It may, however, be mentioned that the terms of most of the non-official Directors on the Boards of nationalised banks, as had completed a three year term, have been terminated by the Government. However, State Bank of India and National Bank for Agriculture and Rural Development do have persons from Orissa on their Boards of Directors.

**Setting up of Regional Rural Banks in Tamil Nadu**

3809. SHRI N. DENNIS : Will the Minister of FINANCE be pleased to state :

(a) the details regarding the number of Regional Rural Banks set up by Union Government in Tamil Nadu in consultation with the National Bank of Agriculture and Rural Development;

(b) whether Government of Tamil Nadu approached Union Government in this regard; and

(c) if so, the details regarding the location, headquarters and area of operation etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) Tamil Nadu has one Regional Rural Bank at present namely Pandyan Grama Bank. It was set up on 9-3-1977 when the steering functions with regard to Regional

Rural Banks were performed by the Central Government.

(b) Yes, Sir.

(c) The headquarters of Pandyan Grama Bank are located in Sattur, and its area of operation extends to two districts namely, Ramanathapuram and Tirunelveli.

**Scheme for Advancing Loans by State Financial Institutions**

3810. SHRI MOHANBHAI PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government propose to instruct the State Governments to prepare schemes for advancing of loans by the State financial institutions to weaker sections of the society having no means of livelihood;

(b) if so, the details in this regard;

(c) the other measures being taken to help the weaker sections of the society under the 20-Point Programme; and

(d) the details of the Central assistance being given to the State Governments to implement those schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (d) The State Financial Institutions function under the overall guidance and supervision of the concerned State Government. As far as scheduled commercial banks are concerned, they were advised to provide, by the end of March '85, at least 10 per cent of total bank credit to weaker sections comprising of (a) small and marginal farmers, landless labourers, tenant farmers and share croppers, (b) artisans, village and cottage industries, (c) Integrated Rural Development Programme beneficiaries, (d) Differential Rate of Interest beneficiaries, and (e) SC/ST beneficiaries. An important programme of the Government aimed at helping the weaker sections to raise their income is the Integrated Rural Development Programme. The credit extended under IRDP totalled Rs. 2838.74 crores and the subsidy Rs. 1509.38 crores by the end of January, 1985.

The New 20-Point Programme has a greater thrust in improving the standard of living of the rural poor and other weaker sections of the society and creating the necessary infrastructure and other facilities vital for the purpose. The banking system has been assigned an important role in assisting the fulfilment of the aims and objectives of the programme by orienting its credit policy.

#### Production of Thermal Grade Coal

3812. SHRI SOMNATH RATH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

- (a) the names of the States where thermal grade coal is located;
- (b) the approximate deposits of thermal grade coal in Orissa; and
- (c) the steps taken to increase thermal grade coal production ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) Coal deposits are not classified as thermal coal deposits. These deposits are, in fact, grouped into various categories of reserves based on the analysis as per Indian Standard Procedure and the coals of Class III and IV are generally utilised for thermal power generation. Coal suitable for thermal purpose occurs in some of the coalfields in West Bengal, Bihar, Madhya Pradesh, Orissa, Maharashtra, Assam, Andhra Pradesh, Arunachal Pradesh, Nagaland and Khasi Jayanti Hills.

(b) As per the Geological Survey of India report (September, 1984) approx. total reserves in Orissa State are estimated to be 29,534 m.t. (In Valley : 11,145 m.t. and Talcher 18,389 m.t.). Approximately 995 m.t. of reserves are in the proved category which can be utilised for thermal power generation.

(c) Improvement of coal production suitable for power generation is a part of Plant for increase in total coal production to meet the demand. The following steps are being taken for increasing the coal production :—

- (i) Re-organisation of existing mines.
- (ii) Opening of new mines.

- (iii) Large scale introduction of open-cast technology.
- (iv) Gradual mechanisation of underground workings.
- (v) Opening of longwall faces in underground mines

#### Training of Leather Footwear Technicians and Export of Leather and Leather Products

3813. SHRI PIYUS TIRAKY : Will the Minister of COMMERCE be pleased to state :

- (a) whether twenty leather footwear technicians have been selected for training in Italy;
- (b) if so, the other measures contemplated to train leather footwear expert in India and abroad;
- (c) the details of the measures being taken to improve export of leather and leather products;
- (d) the details of the export of leather and leather products in the last three years, year-wise; and
- (e) the details of the incentives, loan facilities allotment of sheds, training etc. being given to the small artisans and small-scale industries in the job of manufacturing leather products ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) :

- (a) Yes, Sir.
- (b) Training abroad under bilateral assistance and in India through the network of Small Industries Service Institutes, their Extension Centres and Central Footwear Training Centres are the other measures contemplated to train leather footwear experts.
- (c) Easy access to essential inputs for export production of value-added leather products, apart from publicity, participation in overseas trade fairs, sponsoring of sales-cum-study teams, market surveys etc. are some of the measures being taken to improve export of leather and leather products.
- (d) Exports of leather and leather products during the last three years viz.,